

**REPORTS OF THE COMMITTEE
ON PRIVATE MEMBERS' BILLS
AND RESOLUTIONS**

SECOND LOK SABHA

Eighty Ninth Report



**LOK SABHA SECRETARIAT
NEW DELHI**

1961

Price 0.20 nP.

COMMITTEE ON PRIVATE MEMBERS BILLS AND RESOLUTIONS

EIGHTY-NINTH REPORT

(Second Lok Sabha)

1. the Chairman of the Committee on Private Members' Bills and Resolutions having been authorised by the Committee, present on their behalf, this their Eighty-ninth Report.

2. The Committee met on the 4th September, 1961 to consider allotment of time to the Resolutions set down in the List of Business for Friday, the 8th September, 1961.

3. The Members whose resolutions had been included in the List of Business for the 8th September, 1961 had been invited to present their views on the resolutions before the Committee. Maharajkumar Vijaya of Vizianagram attended the sitting.

4. The Committee recommend the allocation of time as follows :—

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| (1) Resolution regarding Ashes of Netaji etc. | 1 hour. |
| (2) Resolution regarding re-organisation of banking system in Kerala. | 1 hour. |
| (3) Resolution regarding Inter-University Sports Festival. | 1 hour. |
| (4) Resolution regarding Coal Mines Bonus Scheme. | 1½ hours. |
| (5) Resolution regarding College of Journalism. | 1½ hours. |
| (6) Resolution regarding free legal aid to poor litigants. | 1½ hours. |

NEW DELHI ;

September 4, 1961

Bhadra 19, 1885 (Saka)

HUKAM SINGH.